

(b) whether any decision has been taken in regard to proper management of these units in Kanpur;

(c) if so, the facts thereof and the details of representations/complaints received so far in the matter; and

(d) the remedial action being taken thereon?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEONARAYAN YADAV): (a) Some of the trade unions have represented against the make-shift management of mills under NTC (UP) Limited, Kanpur.

(b) and (d). Whenever any managerial post falls vacant, action is initiated to fill up the vacancy or to make alternative arrangements for manning the posts. Complaints are received from time to time about temporary arrangement for manning the posts. NTC/Government is taking necessary action for filling up the post of CMD of NTC (U.P.) and a post of General Manager, which are at present lying vacant.

Opening of Educational Institutions in Jamnagar

973. SHRI CHANDRESH PATEL: Will the THE MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether demands have been made by eminent persons and a number of organisations for opening of engineering colleges, schools and polytechnics in Jamnagar district of Gujarat so as to overcome unemployment problem;

(b) if so, the details of such demands made during 1 January, 1988 to 30 November, 1990;

(c) the action taken on each of such of such demand, and the outcome thereof; and

(d) the plans, projects, schemes and estimates for opening of engineering colleges, schools and polytechnics in various places of Gujarat during 1 January, 1991 to 31 December, 1993?

THE THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) to (c). According to the information received from State Government of Gujarat, a request has been made by the Navanagar Chamber of Commerce and Industry, Jamnagar to establish a Girls' Polytechnic in Jamnagar to cater to the local needs. The State Government has reserved 15% seats for girls in the existing Boys' Polytechnic, Jamnagar. As such, the State Government is not planning to start a separate Girls' Polytechnic in Jamnagar.

(d) The information is being collected from the State Government of Gujarat.

Payment of risk allowance

974. SHRI J.P. AGARWAL: Will THE MINISTER OF HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 5463 on 18 April, 1990 and state:

(a) whether the one man Committee has submitted the report and if so, the details thereof;

(b) if not, the reasons therefor; and

(c) whether the Government have drawn the list of various categories of employees who are entitled for risk allowance?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b). Yes Sir.

(c) The report is under examination.

[*Translation*]

Procurement of foodgrains

975. SHRI HARI KEWAL PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the total quantity of paddy procured through Government and co-operative agencies during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): A quantity of 49.23 lakh tonnes of paddy had been procured during the current kharif marketing season 1990-91 upto 28-12-1990 by the Government/Cooperative procuring agencies.

[*English*]

Price of cotton

976. SHRI KADAMBUR M.R. JANARDHANAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Indian cotton is cheaper than the cotton of other countries; and

(b) the details of Government policy regarding export of cotton?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) The price of cotton in the international market varies from variety to variety and from country to country. However, international prices of cotton have been higher than domestic prices.

(b) The Government policy on cotton exports is guided by the twin objectives of ensuring remunerative prices of the growers

and making available adequate quantity at reasonable prices to the domestic textile industry. The export quotas are released keeping in view available exportable surplus and the price situation. The export of cotton is also subject to minimum export price.

National Commission on Population

977. SHRI Y.S. RAJASEKHARREDDY: Will THE MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government are considering any proposal to set up a National Commission on Population; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): (a) and (b). The revised strategy for population control in the context of Eighth Plan is under formulation. One of the suggestions being considered is the constitution of a National Population Commission, details of which are yet to be finalised.

Allocation of Paper to States

978. SHRI D. AMAT:
SHRI MADAN LAL KHURANA:
SHRI SHEO SHARAN VERMA:
SHRI RAJAMOHAN REDDY:

Will the THE MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the allocation of paper to the different States, State-wise during the last three years and how much has been actually supplied to each State; and

(b) the reasons for not supplying enough paper to Rajasthan to enable it to supply text books and exercise books for the cause of education?